

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
TUESDAY, THE 21ST DAY OF APRIL 2020 / 1ST VAISAKHA, 1942
WP(C) NO. 9383 OF 2020**

PETITIONER:

M/S. ASWATHY GAS AGENCIES, PAYYANNUR,
A PARTNERSHIP REPRESENTED BY ITS MANAGING PARTNER,
P.SAJITH, S/O. P.V.UNNIKRISHNAN, AGED 40 YEARS,
BUSINESS, RESIDING AT UPASANA, P.O.EDAT, PIN 670327,
KANNUR DISTRICT.

By Adv.R.Surendran

RESPONDENTS:-

1. INDIAN OIL CORPORATION LTD., REPRESENTED BY
THE CHIEF LPG MANAGER, INDIAN OIL CORPORATION LTD.,
KERALA STATE OFFICE, PANAMPILLY AVENUE,
PANAMPILLY NAGAR.P.O., COCHIN-682036
2. THE CHIEF AREA MANAGER, INDANE AREA OFFICE,
INDIAN OIL CORPORATION LTD, 2ND FLOOR, PMK TOWER,
CIVIL STATION.P.O., WYNAD ROAD, KOZHIKODE-673020
3. SMT.B.CHITHRA, MANAGER, LPG (SALES),
INDANE AREA OFFICE, INDIAN OIL CORPORATION LTD,
2ND FLOOR, PMK TOWER, CIVIL STATION.P.O.,
WYNAD ROAD, KOZHIKODE-673020

This writ petition having come up for admission on 21.04.2020, the court on the same day passed the following.

ORDER

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Dated this the 21st day of April, 2020

Learned Standing Counsel takes notice for respondents 1 and 2. Notice to the 3rd respondent is dispensed with for the time being.

There will be an interim stay of operation of Ext.P10 for a period of one month.

N. NAGARESH, JUDGE

aks/21.04.2020

APPENDIX

PETITIONER'S EXHIBITS

- Exhibit P1:-** True copy of the registration certificate dated 15-3-2011 issued by the Registrar of Firms Thiruvananthapuram, in respect of the petitioner
- Exhibit P2:-** True copy of the agreement dated 21-2-2011, executed between the petitioner firm and the first respondent
- Exhibit P3:-** True copy of the print out of the email communication dated 31-1-2020 received by the petitioner from the third respondent
- Exhibit P4:-** True copy of the notice dated 4-11-2019, issued by the second respondent
- Exhibit P5:-** True copy of the reply dated 14-11-2019 submitted by the petitioner
- Exhibit P6:-** True copy of the notice dated 12-11-2019, issued by the second respondent
- Exhibit P7:-** True copy of the reply dated 28-11-2019 submitted by the petitioner
- Exhibit P8:-** True copy of the show cause notice dated 31-1-2020 issued by the second respondent to the petitioner
- Exhibit P9:-** True copy of the reply dated 14-2-2020 submitted by the petitioner before the second respondent
- Exhibit P10:-** True copy of the order dated 2-3-2020 issued by the second respondent
- Exhibit P11:-** True copy of the Marketing Discipline-2018 published by the first respondent
- Exhibit P12:-** True copy of the data furnished by the respondents in respect of the petitioner and other distributors for the 4th quarter of year 2019
- Exhibit P13:-** True copy of the Distributor report for the month of October

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2019

Exhibit P14:- True copy of the Distributor report for the month of
November 2019

Exhibit P15:- True copy of the Distributor report for the month of
December 2019